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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017

DURA-LINE INDIA PVT LTD Petitioner

Through: Mr. Obhan Advocate

Versus JAIN IRRIGATION SYSTEMS LTD Respondent Through: Mr. Abhishek Mishra Advocate CORAM: SH. RAKESH PANDIT (DHJS), JOINT REGISTRAR (JUDICIAL) <u>O R D E R</u> % 08.01.2018 <u>IA No.198/2018(under Section151 CPC by counsel for defendant)</u>

Heard.

Notice. Learned counsel for the plaintiff accepts notice and submits that he does not wish to file any reply and shall address the arguments straightway.

From perusal of the prayer of the application *vis-a-vis* the order dated 18.12.2017 passed in IA No. 15192/2017, the applicant of this application wants the review of that order. Accordingly, the matter be thus placed before the Hon'ble Court for further directions on 30.01.2018.

SH. RAKESH PANDIT (DHJS) JOINT REGISTRAR (JUDICIAL)

JANUARY 08, 2018/hk

This is a digitally signed order.

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